

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 1125

TO BE ANSWERED ON THE 31st July 2023

**PROCUREMENT OF AIRBUS AND BOEING AIRCRAFTS BY PRIVATE
AIRLINES**

1125. SHRI NARANBHAI J. RATHWA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that most of private airlines in the country have ordered more than 500 Boeing and Airbus aircrafts during the last six months;**
- (b) if so, details and cost of the aircrafts that were ordered, airlines-wise;**
- (c) whether there are enough parking space available at various airports for their additional aircrafts; and**
- (d) if not, reasons for allowing these airlines to buy huge quantity of aircrafts?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) to (b): Directorate General of Civil Aviation (DGCA) has granted in-principle approval to Air India Ltd. and Interglobe Aviation Ltd (Indigo) for import of 470 and 500 aircraft respectively. The details of the aircraft approved for being imported by DGCA are enclosed as Annexure. Information with respect to the cost of acquisition of these aircraft, being of commercial nature between the airline and the Original Equipment Manufacturers (OEMs) is not available.

(c) to (d) : Availability of parking slots is ensured at the time of grant of NOC for actual import of aircraft. As per the induction plan of the airlines, the aircraft are proposed to be imported during the period 2023-2035. The airline operators have been advised by DGCA to share their induction plan with airport operators for ensuring availability of parking slots.

Details of In-Principle Import permissions obtained by Air India Ltd and InterGlobe Aviation Ltd.

S. No.	Name of Airlines	Aircraft	No. of aircraft
1	Air India Ltd.	A320 Neo family	210
		B737 family	140
		A350 family	40
		B777-9	10
		B787-9	20
		B737-8	50
2	InterGlobe Aviation Ltd. (Indigo)	A320 Neo family	500